

DIVISION BENCH

O-203

COURT - I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/579(KB)2017
IA(I.B.C)/780(KB)2024,
IA(I.B.C)/688(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	ABHISHEK STOCK BROKING SERVICES PVT. LTD. VS SHREE GANESH JEWELLERY HOUSE LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Joy Saha, Sr. Adv.] For the Liquidator IA(I.B.C)/688(KB)2023

Mr. Keshar Tibaewalla, Adv.]

Mrs. Aman Agarwal, Adv.] For the Liquidator in IA(I.B.C)/780(KB)2024

Mr. Siddhartha Roy, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **05/07/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)